

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 40 of 2020**

**IN THE MATTER OF:**

**Harkirat Singh Bedi**

**...Appellant**

**Versus**

**Oriental Bank of Commerce & Anr.**

**...Respondents**

**Present:-**

**For Appellant: Mr. Sudhir K. Sharma, Advocate.**

**For Respondent: Mr. Sunil Shukla, Advocate for Respondent No. 1.  
Mr. Arjun Krishnan and Ms. Khushboo Mittal and Mr.  
Velayudham Jayavel, Advocates for Respondent No. 2.  
Mr. Sanjay and Mr. VM Kannan, Advocates for  
Impleadment, SBI.**

**ORDER**  
**(Virtual Mode)**

**09.10.2020** Learned counsel for the both sides say that pleadings are complete. Parties may file their brief Written Submissions not more than three pages before next date. Copies of the Judgment(s) which they want to refer and rely on at the time of arguments, be filed separately.

List the Appeal 'For Hearing' on **06<sup>th</sup> November, 2020.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**